#### GOVERNMENT OF INDIA MINISTRY OF AYUSH

### LOK SABHA UNSTARRED QUESTION NO.1577 TO BE ANSWERED ON 28<sup>TH</sup> JULY , 2023

#### AYUSH HOSPITALS/DISPENSARIES UNDER NAM

#### 1577. SHRI BRIJENDRA SINGH:

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of the progress made by the Government in promoting and developing traditional systems of medicine and alternative therapies under National AYUSH Mission (NAM);
- (b) whether the Government has any data about the number of AYUSH Hospitals and Dispensaries set up under NAM;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has taken any measures to enhance the availability and accessibility of affordable AYUSH treatments and medicines, particularly in rural areas; and
- (e) if so, the details thereof and if not, the reasons therefor?

# ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National Ayush Mission (NAM) through State/UT Governments and supporting their efforts for the promotion and development of Ayush system of medicines by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following activities: -
- (i) Ayush Health & Wellness Centres
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv)Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/ dilapidated

accommodation)/Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available

- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of Ayush Under-Graduate Institutions
- (xiii) Infrastructural development of Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses

The State/UT Government may avail financial assistance by submitting proposals through State Annual Action Plans (SAAPs) as per NAM guidelines. Further ,under NAM, as per proposals received through SAAPs, , the Ministry of Ayush has released a grant-in-aid of Rs.3666.95 Crore from 2014-15 to till date to different State/UT Governments for implementation of different activities.

- (b) & (c) Public Health being a State subject, setting up of Ayush hospitals and dispensaries comes under the purview of respective State/UT Government. However, under the Centrally Sponsored Scheme of the National Ayush Mission (NAM), there is provision of financial assistance for setting up of 50/30/10 bedded integrated Ayush hospitals, Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available. As per the proposal received through SAAPs, the number of integrated Ayush Hospital and Ayush Dispensaries supported for establishment under NAM, State/UT wise is furnished at **Annexure-I.**
- (d) & (e) As Public Health being a State subject, the primary responsibility to provide adequate Ayush treatment and medicines in rural areas lies with the respective State/UT Governments. However, under Centrally Sponsored Scheme of National Ayush Mission (NAM), there is provision of financial assistance for setting up of 50 bedded/30 bedded/10 bedded integrated Ayush hospitals, upgradation of standalone Government Ayush hospitals & dispensaries, Colocation of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs)& District Hospitals (DHs) and operationalization of Ayush Health & Wellness Centres (Ayush HWCs) for providing Ayush treatment and medicines. The number of units approved under NAM as per the proposal reflected by the States/UTs in State Annual Action Plans (SAAPs), State/UT-wise is furnished at **Annexure-II**.

Annexure-I
The State/UT-wise number of approved Integrated Ayush Hospitals under NAM from 2014
-15 to 2022-23:

Sl. No.	State/UT	No. of approved Integrated Ayush Hospitals				
1.	Andaman & Nicobar Islands	01				
2.	Andhra Pradesh	02				
3.	Arunachal Pradesh	02				
4.	Assam	08				
5.	Bihar	01				
6.	Chandigarh	01				
7.	Chhattisgarh	09				
8.	Goa	02				
9.	Gujarat	01				
10.	Haryana	01				
11.	Himachal Pradesh	02				
12.	Jammu & Kashmir	05				
13.	Jharkhand	07				
14.	Karnataka	03				
15.	Kerala	05				
16.	Lakshadweep	01				
17.	Maharashtra	04				
18.	Manipur	11				
19.	Madhya Pradesh	10				
20.	Meghalaya	02				
21.	Mizoram	02				
22.	Nagaland	04				
23.	Odisha	03				
24.	Puducherry	02				
25.	Punjab	02				
26.	Rajasthan	06				
27.	Sikkim	02				
28.	Tamil Nadu	04				
29.	Tripura	02				
30.	Uttar Pradesh	26				
31.	Uttarakhand	04				
32.	West Bengal	02				
	Total	137				

## State/UT wise number of New Ayush Dispensaries approved under NAM

S.No.	State/UT	No. of approved New Ayush Dispensaries
1	Assam	100
2	Manipur	1
3	Madhya Pradesh	8
4	Meghalaya	40
5	Uttar Pradesh	250
	Total	399

Annexure-II
The status of units approved under NAM

SI. N	Name of the	Ayush units co-located at PHCs, CHCs & DHs for which support provided for medicines			Upgradation of standalone Ayush		Integrated Ayush hospitals	Ayush HWCs
0.	States/UTs	PHCs	CHCs	DHs	Hospitals	Dispensaries		
1	Andaman& Nicobar Islands	150	32	23	9	0	1	6
2	Andhra Pradesh	2	1	12	22	393	2	203
3	Arunachal Pradesh	6	11	5	4	0	2	89
4	Assam	181	18	89	0	0	8	489
5	Bihar	450	0	0	0	10	1	388
6	Chandigarh	12	20	24	6	54	1	12
7	Chhattisgarh	416	137	75	13	1389	9	400
8	Dadra Nagar Haveli and Daman Diu	16	8	5	5	4	0	1
9	Delhi	0	0	0	4	0	0	0
10	Goa	123	29	20	0	0	2	74
11	Gujarat	51	12	2	259	2789	1	365
12	Haryana	710	705	179	6	1412	1	569
13	Himachal Pradesh	203	65	1	52	1812	2	740
14	Jammu & Kashmir	398	10	22	49	3993	5	456
15	Jharkhand	97	48	0	0	0	7	745
16	Karnataka	50	59	105	797	0	3	376
17	Kerala	0	0	0	1126	4490	5	520

18	Ladakh	26	4	2	0	0	0	0
19	Lakshadweep	52	39	24	2	0	1	7
20	Madhya Pradesh	2674	389	211	23	0	10	762
21	Maharashtra	315	476	52	0	711	4	390
22	Manipur	590	119	73	10	6	11	67
23	Mizoram	65	82	84	14	0	2	38
24	Meghalaya	225	76	58	3	3	2	45
25	Nagaland	68	87	58	0	0	4	49
26	Odisha	3338	912	14	37	2369	3	422
27	Puducherry	216	23	39	5	19	2	4
28	Punjab	192	20	128	23	10	2	217
29	Rajasthan	7036	2384	832	701	20422	6	2019
30	Sikkim	28	14	37	2	0	2	18
31	Tamil Nadu	2025	1	6	8	0	4	650
32	Telangana	0	0	30	30	81	0	421
33	Tripura	182	53	23	14	195	2	84
34	Uttar Pradesh	0	0	0	0	463	26	1034
35	Uttarakhand	1177	262	449	82	648	4	300
36	West Bengal	304	319	72	0	3001	2	540
	Total	21378	6415	2754	3306	44274	137	12500